

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 116
Appeal No. 802/252/ND/2018

IN THE MATTER OF:

Income Tax Officer
V/s
ROC (M/s GRS Printers Pvt Ltd.)

... **Applicant/Petitioner**

Respondent

Order under Section 252

Order delivered on 11.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the appellant is unable to take instructions. He further directed to file the documents on e-portal which were filed in physical form in 2018.

If no instruction will receive by the Counsel, appeal will be dismissed on the next date.

List on 15.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH